## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	EP No. 1/2020	BMM Ispat Limited VS State Load Despatch Centre,Karnataka & Ors.	2436/2019 Dated 23/12/2019	03/02/2020		05/02/2020 Court - 2
2	IA 57/2020 in DFR No. 13/2020 (IA 57/2020 - For condonation of delay in filing the Appeal)	West Bangal Power development Corporation Limited VS West Bangal Electricity Regulatory Commission	<b>13/2020</b> Dated 14/01/2020	03/02/2020		05/02/2020 Court - 2